

NOTICE

Dated, 28th June'2021

In pursuant to the Hon'ble High Court Letter No-26140-176/2021/Computer Cell dated-26.06.2021 , I request Ld. Members of BAR and Bench to kindly take notice that, an additional mode of payment of Court Fees in Darbhanga Judgeship has been enabled through the e-Pay portal of Hon'ble Supreme Court <https://pay.ecourts.gov.in>. A user manual for ePayment of Court Fees in Darbhanga Judgeship may also be accessed at <https://bit.ly/36mVvbe>

From 28.06.2021, payment of Court Fee shall become mandatory for filing of all cases in Darbhanga Judgeship.

Sd/-

Nodal Officer,
Civil Court, Darbhanga